

1	2	3
6.	MOP: 0-0-60-0	14400
7.	AS : 20.6-0-0-23	5330
8.	13:33:0:6	10416
9.	NPK: 16-16-16-0	11169
10.	NPK: 10-26-26-0	14309
11.	NPK: 12-32-16-0	13697
12.	NPK: 14-35-14-0	14351
13.	NPK: 15-15-15-0	10471
14.	NPKS 15-15-15-09	10622
15.	NPS: 16-20-0-13	8419
16.	NPK: 17-17-17-0	11867
17.	NPK: 19-19-19-0	13263
18.	NPK 20-20-0-0	9161
19.	NPS 20-20-0-13	9379
20.	NPK 23-23-0-0	10535
21.	NPK 24-24-0-0	10993
22.	NPK 28-28-0-0	12825
23.	SSP: 0-16-0-11	3673
24.	TSP: 0-46-0-0	10030
25.	NPK: 14-28-14-0	12825
26.	NPS 20-20-0-13-0.3	9879
27.	NPK: 15-15-15-0.2	10771

Demand of fertilizers

2368. SHRI T.M. SELVAGANAPATHI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that the increasing demand of fertilizers requires expansion of production capacity of fertilizers in the country rather than importing them;

(b) if so, the details thereof;

(c) whether it is also a fact that Government is considering to take suitable steps to enhance the installed capacity of production of fertilizers; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) Yes, Sir.

(b) to (d) At present out of total demand of 300 LMT of urea, approximately 70% of total requirement of urea is met by indigenous production (220 LMT). The Government is considering a New Investment Policy - 2012 which is likely to add an additional urea capacity of 70 to 80 LMT per annum by 2016-17. So far as P&K fertilizers are concerned, the country is fully dependent on imports in potash sector and to the extent of 90% in phosphatic sector either in form of finished fertilizers or its raw material/intermediates.

Takeover of Indian companies by MNCs

2369. DR. T.N. SEEMA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government is aware that recent takeovers of Indian companies by MNCs could increase the possibility of other takeovers of Indian companies which would have impact on the Indian health care scenario as well as on pricing and availability of medicines in the country;

(b) whether Government is planning to bring down the Foreign Direct Investment (FDI) cap in existing pharmaceutical ventures; and

(c) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) With a view to examine the issues involved in a broader perspectives, Planning Commission had with the approval of the Hon'ble Prime Minister constituted a High Level Committee (HLC) under the